

SAR.

Khadi and Village Industries Commission spends crores of rupees for the employment and uplift of the village artisans, weavers etc., the report of this Commission be discussed to start with.

- (b) The imports of petroleum products at increased prices have thrown the economy of the country out of gear. It is, therefore, essential that the indigenous production of petroleum products is increased with speed. The working of the Oil and Natural Gas Commission needs immediate discussion.

[*Translation*]

SHRI DAU DAYAL JOSHI (Kota): Mr. Chairman, Sir, the following item may be included in the next week's list of business :

Rajasthan is a backward state. The condition of the State is very bad due to the scarcity of water. Due to certain inter-state disputes the schemes of this area are pending for so many years. Therefore, the Government should work effectively to give sanction for implementation of the pending schemes.

[*English*]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, I request that the following item may be included in the next week's agenda :—

The territorial jurisdiction of new Sambalpur Railway Division is of late limited from (1) Sambalpur to Brundamel, (2) Sambalpur to Titilagarh, (3) Titilagarh to Ex. Raipur, (4) Titilagarh to Rayagarh and (5) Sambalpur to Talcher on completion of railway line under construction. Thus, the area coming within Orissa State from Bisra to Himgir along the Howrah-Bombay railway line as contemplated originally is now left out. As a result nearby important places will continue to remain under Chakradharpur and Bilaspur divisions. This is causing serious resentment among the people. This purpose underlying the establishment of this railway division will

not be fully achieved. I would, therefore, request that the matter be discussed in the House.

13.00 hrs.

[*Mr. Speaker—in the Chair.*]

[*Translation*]

SHRI SURYA NARAYAN YADAV (Sahasra) : Mr. Speaker, Sir, I request that the following proposal may be included in the next week's list of business :

"A railway line in my constituency, Sahasra, which is in Bihar, was constructed during the regime of Britishers. . . . (*Interruptions*)\*\*

[*English*]

MR. SPEAKER : Have you given this to record ? If it is not given, it will not go to the record.

(*Interruptions*)\*\*

[*Translation*]

SHRI SURYA NARAYAN YADAV : In Sahasra, there is a need of expansion of railway lines and conversion of a narrow gauge line into broad gauge line.

13.01 hrs.

RESOLUTION RE : TREATY ON STRATEGIC ARMS REDUCTION

[*English*]

MR. SPEAKER : Yesterday it was decided that we should pass a Resolution relating to the treaty which has been signed between USSR and USA. Now the Resolution is ready.

I will just put that Resolution for the approval of the House before the Members and, if they approve, we can pass the Resolution.

The Resolution is like this.

"This House recognises the historic importance of the Treaty on Strategic

\*\*Not recorded.

Arms Reduction (START) signed in Moscow on the 31st July, 1991 which provides for the first ever reduction in the strategic nuclear arsenals of the United States and the Soviet Union.

Welcomes the conclusion of the Treaty and congratulates the leaders of the United States and the Soviet Union on this accomplishment.

Express the Hope that there would be no interruption in the process of negotiations for nuclear disarmament so that START is followed by even more far-reaching measures for nuclear arms reduction, not only between the United States and the Soviet Union but also including other nuclear weapon States.

Appeals for the earliest possible initiation of multilateral negotiations under the aegis of the United Nations for a new Treaty eliminating all nuclear and other weapons within a time bound framework.

Endorses the position of the Government of India on the elimination of nuclear and other weapons of mass destruction and calls upon the Government to pursue the various proposals and initiatives for ushering in a nuclear weapon free world."

I take it that the Resolution is approved.

*The Resolution was adopted.*

MR. SPEAKER : The House will adjourn now to meet again at 14.05 hrs. today.

13.03 HRS.

*The Lok Sabha then adjourned for Lunch till five minutes past Fourteen of the clock.*

14.13 HOURS

*The Lok Sabha re-assembled after Lunch at thirteen minutes past Fourteen of the Clock*

(RAO RAM SINGH in the Chair)

GENERAL BUDGET 1991-92—

GENERAL DISCUSSION—Contd.

[English]

MR. CHAIRMAN : The House shall now take up further discussion on the

General Budget. Shri Bhagwan Shankar Rawat was on his feet. He has already taken eleven minutes. Shri Bhagwan Shankar Rawat to speak.

[Translation]

SHRI BUTA SINGH (Jalore) : Shankar Bhagwan, please be kind.

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Sir, inspite of giving status of Industry to the agriculture nothing has been said about its development. Secondly no mention of simplification of Central Sales Tax, abolition of sales tax in states, stopping the oppression of shopkeepers has been made in this budget, due to which the shopkeepers, agriculturists, youths, hardworking people, housewives and all people feel depressed and have lost all hope.

Agra is considered a colony by the Central Government even now. Industries are closed down in Agra in the name of environment pollution and the restriction was imposed in 1983. In spite of installation of pollution control instruments, permission for setting up of industry and its expansion is not being given. But no attempt has been made to check the pollution of Yamuna waters because of the excreta. The people of Agra are drinking the same polluted water. With the result the public health suffers a lot. Electronic and agricultural industry should be set up in the Private and public sector in Agra. In the State, maximum goods are exported from Agra, and as such an air cargo office should be set up in Agra.

In Agra the ancient carpet weaving Centres should also be developed along with memorials of Mughal period. The powerstations demolished in the name of pollution are causing a great scarcity of power in Agra. Sufficient electricity should be made available from the national grid. Sufficient civic facilities/amenities should be made available to Agra after including it in the National Capital Region, and it should be declared as an international tourist city. A civil airport should be constructed there. Agra should be brought on the rail and air map of India. Very recently, the Minister of Civil Aviation has approved certain new flights but